

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.05.2022 (WEDNESDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 96 of 2021	Bhandari Cross Fields Ltd. & Anr. Vs. Registrar of Companies & Anr.	Akash Deep Gupta	Vikayesh Atre-R2

### **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) No. 34 of 2022	Cuttack Municipal Corporation Vs. Suresh Chandra Pattanayak	Hasan Murtaza	Neeraj Kr. Gupta P.P. Biswal
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### **For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
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### **For Directions - to Settle Date**

<b>4.</b>	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra-IRP Biswaksen Panda-PCS
<b>5.</b>	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon Apoorv Agarwal
<b>6.</b>	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti

8.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal
9.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	
10.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2
11.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha Shyam Kapadia-R1 Neeha Nagpal- R1,7,9 & 10 Devashish Tiwari-R2 to R5 Hitesh Sachar-R15
12.	Comp. App. (AT) No. 163 of 2021	Euris Consult Pvt. Ltd. Vs. Registrar of Companies & Ors.	A.K. Pathak	Adeeba Mujahid Puneet Rai-R2
13.	Comp. App. (AT) No. 164 of 2021	Mukesh Kumar Gupta Vs. Registrar of Companies, NCT of Delhi & Haryana	Henna George	

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By order of Hon'ble Chairperson  
-sd/-  
Registrar